

F. No. 394/21/2020-Commr. (Inv-Cus)

Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs
(Investigation – Customs)

Room No. 2, 10th Floor, Tower-II,
JeevanBharti Building,
Parliament Street, New Delhi-110001.
Email: inv-customs@gov.in
Tel. 011-21400625
Dated: .09.2020

OFFICE ORDER

Sub: Appointment of CPIO for interim period (17.09.2020 to 05.10.2020) under the Right to Information (RTI) Act, 2015– reg.

The undersigned is directed to inform that Shri Prateek Rana, Superintendent (Inv.-Cus.) is being appointed as the interim CPIO (Inv.-Cus.) for the period between 17.09.2020 to 05.10.2020, as during this period Ms. Ranjana Chaudhary, Deputy Commissioner & CPIO (Inv.-Cus.) is availing earned leaves.

(Suraj Kumar Gupta)
Joint Commissioner (Inv.-Cus.),
CBIC, New Delhi.

To:

1. Ms Ranjana Chaudhary, Deputy Commissioner (Inv.-Cus.);
2. Shri Prateek Rana, Superintendent (Inv.-Cus.).

Copy to:

1. PPS to Chairman (CBIC);
2. PS to Member (Investigation), CBI;
3. Webmaster (with request to upload the Office Order on the official website);
4. RTI Cell.